

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10198/2025 BLAPL/3766/2025	SANJUKTA @ SANJULATA DWIBEDY VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BHANDARIPOKHARI /128 /2025 J.M.F.C. II BHADRAK(Bhadrak) GR/0000127/2025
2	D-BLAPL/10215/2025 BLAPL/3767/2025	PRIMANSU SEKHAR MARTHA @ SITU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /276 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000031/2025
3	D-BLAPL/10247/2025 BLAPL/3768/2025	JAGA BAHADUR @ BAKADI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /686 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001095/2024
4	D-BLAPL/10253/2025 BLAPL/3769/2025	BIKRAM SAHU @ KHANDI KALIA @ KALIA KHANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /13 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000068/2025
5	D-BLAPL/10254/2025 BLAPL/3770/2025	RUDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /198 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000519/2025
6	D-BLAPL/10256/2025 BLAPL/3771/2025	BABU SWAIN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BEGUNIAPADA /154 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000635/2025
7	D-BLAPL/10259/2025 BLAPL/3772/2025	SATYARANJAN PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /41 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000025/2025
8	D-BLAPL/9983/2025 BLAPL/3773/2025	BAPUN @ SATYAJIT MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BASUDEVPUR /56 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000119/2024
9	D-BLAPL/10263/2025 BLAPL/3774/2025	RABI RAO VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /229 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000413/2025
10	D-BLAPL/9565/2025 BLAPL/3775/2025	ABAKITA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000006/2025
11	D-BLAPL/10328/2025 BLAPL/3776/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	BRUNDABAN ROUT VS	BALUGAON P.S. /69 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000153/2025

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12	D-BLAPL/9693/2025 BLAPL/3777/2025	AMAR BHUYAN @ PINTU VS STATE OF ODISHA	CHHABI BEHERA VS	BALICHANDRAPUR /34 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000216/2025
13	D-BLAPL/9788/2025 BLAPL/3778/2025	SHABNAM KHATOON @ ANGURI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	PLANTSITE /127 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000537/2025
14	D-BLAPL/9722/2025 BLAPL/3779/2025	KIRAN KUMAR SAHOO VS UNION OF INDIA	RITA SINGH VS	NCB BHUBANESWAR /3 /2017 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000008/2018
15	D-BLAPL/10333/2025 BLAPL/3780/2025	AMIT KUMAR SAHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /53 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000825/2024
16	D-BLAPL/9751/2025 BLAPL/3781/2025	BIJAY PANI VS STATE OF ODISHA	DEBASNAN DAS VS	PARADEEP LOCK /193 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000065/2024
17	D-BLAPL/9739/2025 BLAPL/3782/2025	SARAT SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000085/2025
18	D-BLAPL/10338/2025 BLAPL/3783/2025	AJJUL SEKH VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /431 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001745/2024
19	D-BLAPL/9864/2025 BLAPL/3784/2025	TUNA BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /319 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2024
20	D-BLAPL/8891/2025 BLAPL/3785/2025	CHANDRA MANI BHOI VS STATE OF ODISHA	LAMBODOR ACHARI VS	CHAKAPADA PS /139 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000033/2024
21	D-BLAPL/9882/2025 BLAPL/3786/2025	NARENDRA SINGH @ MANTU SINGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KULABIRA /272 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0003182/2024
22	D-BLAPL/10341/2025 BLAPL/3787/2025	PAPU @ GOBINDA OJHA VS STATE OF ODISHA	DALIRANI BEHURAY VS	CYBER CRIME AND E.O, BALASORE /51 J.M.F.C.,SORO(Baleshwar) CT/0001721/2024
23	D-BLAPL/9790/2025	SAGAR NAYAK	ARIJEET MISHRA	KORAPUT TOWN /29 /2025

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	BLAPL/3788/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/000093/2025
24	D-BLAPL/9944/2025 BLAPL/3789/2025	BABUL BARAL VS STATE OF ODISHA	SANKET KANUNGO VS	INDUSTRIAL ESTATE PS /18 /2025 S.D.J.M.,KHURDA(Khordha) GR/000053/2025
25	D-BLAPL/9935/2025 BLAPL/3790/2025	RAJU EKKA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /338 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/000036/2022
26	D-BLAPL/10044/2025 BLAPL/3791/2025	SANTOSH PARIDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /170 /2013 A.D.J.,KODALA(Ganjam) ST/000074/2020
27	D-BLAPL/10275/2025 BLAPL/3792/2025	ARTABANDHU JENA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BADAGODA P.S. /341 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000608/2024
28	D-BLAPL/7698/2025 BLAPL/3793/2025	CHANDAN @ BISHNU PRASAD JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /250 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000626/2024
29	D-BLAPL/10048/2025 BLAPL/3794/2025	MANOJ GOUDA @ MANU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /437 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja ST/000015/2024
30	D-BLAPL/7667/2025 BLAPL/3795/2025	CHANDAN @ BISHNU PRASAD JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /268 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000694/2024
31	D-BLAPL/10059/2025 BLAPL/3796/2025	RAJESH SONI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/000028/2024
32	D-BLAPL/10279/2025 BLAPL/3797/2025	PRASHANTA GURU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/000029/2025
33	D-BLAPL/10137/2025 BLAPL/3798/2025	SUNIL MOURYA VS STATE OF ODISHA	GOREKHANATH DAS VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000874/2024
34	D-BLAPL/10174/2025 BLAPL/3799/2025	RANJITA NAIK VS	BIKASH KUMAR DASH VS	/ /0 ADDL.SESSIONS JUDGE CUM SPL JUDGE

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35	D-BLAPL/10246/2025 BLAPL/3800/2025	STATE OF ODISHA GORUSETTI GEETA @ G. GEETHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TR/0000007/2025 PARLAKHEMUNDI /22 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA
36	D-BLAPL/10283/2025 BLAPL/3801/2025	HARI GOLORI VS STATE OF ODISHA	MANORANJAN PADHY VS	KALIMELA /228 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
37	D-BLAPL/10421/2025 BLAPL/3802/2025	KATIYA @ NISHIKANTA MAHALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	Spl/0000136/2024 SORO /131 /2025 J.M.F.C.,SORO(Baleshwar)
38	D-BLAPL/10006/2025 BLAPL/3803/2025	GOKUL PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	CT/0000223/2025 BANAPUR P.S. /64 /2016 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
39	D-BLAPL/10441/2025 BLAPL/3804/2025	HARA PRASAD PRUSTY @ SHIVA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	GR/0000099/2016 SPL.TASK FORCE /2 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh)
40	D-BLAPL/10026/2025 BLAPL/3805/2025	CHANDAN GHOSH VS STATE OF ODISHA	RAJJEET ROY VS	TR/0000109/2023 / /0 S.D.J.M.,BHUBANESWAR(Khordha)
41	D-BLAPL/10423/2025 BLAPL/3806/2025	SANJU NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	2(A)CC/0000133/2025 MATHILI /28 /2023 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MATHILI
42	D-BLAPL/10450/2025 BLAPL/3807/2025	SATYAJIT DAS @ BAPU VS STATE OF ODISHA	HIMANSHU PANIGRAHI VS	CT/0000063/2023 PURI TOWN /67 /2025 SPECIAL JUDGE, PURI(Puri)
43	D-BLAPL/10037/2025 BLAPL/3808/2025	KAMIRUDDIN S.K VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	Spl/0000024/2025 RAYAGADA G.R.P. /71 /2024 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada)
44	D-BLAPL/10183/2025 BLAPL/3809/2025	MD. JUNEID VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	TR/0000045/2024 NAYAPALLI P.S. /46 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha)
45	D-BLAPL/10425/2025 BLAPL/3810/2025	ARJUN PUJARI VS STATE OF ODISHA	BASUDEV PUJARI VS	CT/0000119/2025 UMERKOTE /311 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000023/2023

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46	D-BLAPL/10202/2025 BLAPL/3811/2025	SATHA ROUTRAY @SATHIA RAUTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /232 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000352/2024
47	D-BLAPL/10218/2025 BLAPL/3812/2025	IRFAN AHAMAD VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARMASALA /103 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000333/2025
48	D-BLAPL/10260/2025 BLAPL/3813/2025	KOKANA @ TUKUNA PANDA VS STATE OF ODISHA	GOPINATH PANDA VS	NAYAPALLI P.S. /96 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000123/2025
49	D-BLAPL/10429/2025 BLAPL/3814/2025	CHANDAN PUJARI VS STATE OF ODISHA	BASUDEV PUJARI VS	UMERKOTE /311 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000023/2023
50	D-BLAPL/10354/2025 BLAPL/3815/2025	RAJESH MISHRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	SAHID NAGAR P.S. /103 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000215/2025
51	D-BLAPL/10517/2025 BLAPL/3816/2025	AMIT KUMAR SAHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /136 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000045/2025
52	D-BLAPL/10454/2025 BLAPL/3817/2025	SACHIN NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PALLAHARA /82 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000013/2025
53	D-BLAPL/10462/2025 BLAPL/3818/2025	UMESH SUNANI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /33 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000140/2025
54	D-BLAPL/10466/2025 BLAPL/3819/2025	MANGULU SAHANI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PHULBANI TOWN /108 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000285/2025
55	D-BLAPL/9645/2025 BLAPL/3820/2025	PAPU @ BHIMASEN BARAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI SADAR /241 /2023 2ND A.D.J.,PURI(Puri) ST/0000146/2024
56	D-BLAPL/10471/2025 BLAPL/3821/2025	UTTAM DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALLIGUDA /143 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000130/2024
57	D-BLAPL/10129/2025	JAYANTA NAIK	MANORANJAN DAS	DHENKANAL SADAR /814 /2024

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	BLAPL/3822/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001452/2024
58	D-BLAPL/10430/2025 BLAPL/3823/2025	PRADEEP KUMAR BALMIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	AINTHAPALI /399 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000143/2024
59	D-BLAPL/10433/2025 BLAPL/3824/2025	TULARAM PUJARI VS STATE OF ODISHA	BASUDEV PUJARI VS	UMERKOTE /311 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000023/2023
60	D-BLAPL/10513/2025 BLAPL/3825/2025	SANTANU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000620/2024
61	D-BLAPL/10434/2025 BLAPL/3826/2025	HEMANTA KUMAR SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /17 /2025 J.M.F.C.,KONARK(Puri) GR/0000112/2025
62	D-BLAPL/10437/2025 BLAPL/3827/2025	DEBENDRA PUJARI VS STATE OF ODISHA	BASUDEV PUJARI VS	UMERKOTE /311 /2022 A.D.J.,UMERKOTE(Nabarangapur) CT/0000023/2023
63	D-BLAPL/10212/2025 BLAPL/3828/2025	DHIREN JENA @ BIREN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	RAYAGADA /77 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000081/2024
64	D-BLAPL/10453/2025 BLAPL/3829/2025	JOGESWAR KHEMUNDU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /3 /2017 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000001/2017
65	D-BLAPL/10489/2025 BLAPL/3830/2025	BABUNA SAHANI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PHULBANI TOWN /108 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000285/2025
66	D-BLAPL/10548/2025 BLAPL/3831/2025	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	JNYANANANDA PANDA VS	PURI TOWN /320 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000028/2025
67	D-BLAPL/10356/2025 BLAPL/3832/2025	PINTU @ SUBHAKANTA ROUT @ SUVA KANTA ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /114 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000227/2025
68	D-BLAPL/10509/2025 BLAPL/3833/2025	UDDHABA MEHER VS	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /38 /2023 A.D.J.,PATNAGARH(Balangir)

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69	D-BLAPL/9184/2025 BLAPL/3834/2025	STATE OF ODISHA NASIRA BEGUM VS UNION OF INDIA	AKSHAYA KUMAR SUBUDHI VS	SC/0000029/2023 //0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000013/2025
70	D-BLAPL/10530/2025 BLAPL/3835/2025	SUNIL SAHANI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TOMANDO /36 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000070/2025
71	D-BLAPL/10361/2025 BLAPL/3836/2025	SK.RIYAZUDDIN @ RAJA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /66 /2025 J.M.F.C.,BHADRAK(Bhadrak) GR/0000083/2025
72	D-BLAPL/10376/2025 BLAPL/3837/2025	BABUL @ BABA @ HUMAYUN RASID VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /106 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000101/2025
73	D-BLAPL/10378/2025 BLAPL/3838/2025	JOGITA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /496 /2023 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000041/2023
74	D-BLAPL/10449/2025 BLAPL/3839/2025	JUDHISTHIR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KALAMPUR /69 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000216/2024
75	D-BLAPL/10500/2025 BLAPL/3840/2025	GANESH SETHI VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000248/2024
76	D-BLAPL/9931/2025 BLAPL/3841/2025	CHANDRAKANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000028/2024
77	D-BLAPL/9933/2025 BLAPL/3842/2025	ARABINDA DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000028/2024
78	D-BLAPL/10207/2025 BLAPL/3843/2025	RIPUN @ SOUMYARANJAN SAHOO VS STATE OF ODISHA	DEBASISH PATNAIK VS	N.T.P.C. /140 /2024 S.D.M.,TALCHER(Anugul) GR/0001691/2024
79	D-CMP/12026/2025 CMP/520/2025	KAPILENDRA PARIDA VS AMULYA PARIDA	SOUMYA MISHRA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000221/2018

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80	D-CMP/12680/2025 CMP/521/2025	AMARESH SARKAR VS CUTTACK DURGABARI SAMITY, CUTTACK	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000009/2011
81	D-CMP/13049/2025 CMP/522/2025	BIMALA DEVI PASSARY VS SURENDRA AGARWAL	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000085/2019
82	D-CMP/8878/2025 CMP/523/2025	PASTOR R. ABRAHAM VS DURYODHAN MANTRI	ALOK PRASAD NANDA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000053/2023
83	D-CMP/13770/2025 CMP/524/2025	RANGALATA BEHERA VS BHUBANESWAR MUNICIPAL CORPORATION, KHURDA	BRAHMANANDA TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANE IA/0000001/2025
84	D-CMP/11701/2025 CMP/525/2025	PITAMBAR SWAIN VS COLLECTOR, BHADRAK	ANJAN KUMAR BISWAL VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0001059/2023
85	D-CMP/13601/2025 CMP/526/2025	SAROJINI BARIK VS ASUTOSH JOSHI	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000034/2021
86	D-CMP/13771/2025 CMP/527/2025	TRILOCHAN NAYAK VS BHUBANESWAR MUNICIPAL CORPORATION, KHURDA	BRAHMANANDA TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANE IA/0000001/2025
87	D-CMP/13599/2025 CMP/528/2025	SUSHILA SUNA VS ASHOK KUMAR AGRAWAL	SIDHARTHA MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOLANG CMA/0000009/2024
88	D-CMP/13302/2025 CMP/529/2025	GANJAM URBAN TRANSPORT SERVICES LTD.(GUTSL), GANJAM VS PAIDISETTY ANIL KUMAR	MANOJ KUMAR PANDA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Fao/0000028/2024
89	D-CMP/13289/2025 CMP/530/2025	GANJAM URBAN TRANSPORT SERVICES LTD.(GUTSL), GANJAM VS PAIDISETTY ANIL KUMAR	MANOJ KUMAR PANDA VS	// A.D.J.,BERHAMPUR(Ganjam) Fao/0000027/2024
90	D-CMP/13053/2025 CMP/531/2025	BIMALA DEVI PASSARY VS BINOD AGARWAL	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000095/2019
91	D-CONTC/12695/2025	PRANAB RATH	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1693/2025	VS ARUN KUMAR RAY, IPS	VS	0 //
92	D-CONTC/13222/2025 CONTC/1694/2025	JAGABANDHU DASH VS NIRANJAN SAHOO,DIST.EDUCATION OFFICER,ANGUL	ADV. VS	// 0 //
93	D-CONTC/8111/2025 CONTC/1695/2025	PRABHAT KUMAR SAHOO VS PRADIP KUMAR JENA,E.I.C-1	ADV. VS	// 0 //
94	D-CONTC/11691/2025 CONTC/1696/2025	BIRENDRA SAHU VS VISHAL KUMAR DEV,IAS	ADV. VS	// 0 //
95	D-CONTC/13288/2025 CONTC/1697/2025	RANJAN KUMAR SAMAL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
96	D-CONTC/13293/2025 CONTC/1698/2025	SURESH CHANDRA SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
97	D-CONTC/13237/2025 CONTC/1699/2025	PRAMOD SAHU VS SHGP SINGH,D.G CRPF, NEWDELHI	ADV. VS	// 0 //
98	D-CONTC/13300/2025 CONTC/1700/2025	PRAVATI PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
99	D-CONTC/13486/2025 CONTC/1701/2025	SANJAYA KUMAR SAHOO VS SHANTI SWARUP MITRA,TAHASILDAR,AUL	ADV. VS	// 0 //
100	D-CONTC/12703/2025 CONTC/1702/2025	RANJIT RAM VS SASWAT MISHRA,IAS	SOURAV SUMAN BHUYAN VS	// 0 //
101	D-CONTC/13304/2025 CONTC/1703/2025	ABTAR SINGH VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
102	D-CRLA/10056/2025 CRLA/414/2025	BACHAN DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /57 /2016 SPECIAL JUDGE (POCSO), PHULBANI(K

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/10220/2025 CRLA/415/2025	STATE OF ODISHA KANDU MAJHI VS	PRABHAV BEHERA VS	Spl/0000042/2016 BISWANATHPUR /55 /2017 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000011/2018
104	D-CRLA/10109/2025 CRLA/416/2025	STATE OF ODISHA SANJEEV KUMAR VS	RAKESH KUMAR DAS VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000106/2023
105	D-CRLA/10150/2025 CRLA/417/2025	STATE OF ODISHA ITIBRATA DAS VS	DEBAKANTA MOHANTY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004444/2024
106	D-CRLA/9291/2025 CRLA/418/2025	SRIPATI CHARAN BADAJENA SATYANARAYAN DALABEHERA VS	MIHIR SEKHAR SAHOO VS	LAXMISAGAR P.S. /29 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000068/2025
107	D-CRLA/9496/2025 CRLA/419/2025	STATE OF ODISHA SUJATA ACHARYA VS	ASHOK KUMAR DAS VS	SAHID NAGAR P.S. /40 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
108	D-CRLA/9903/2025 CRLA/420/2025	STATE OF ODISHA SAMIR ROUT VS	SONITA BISWAL VS	Spl/0000052/2025 ATHGARH /99 /2011 A.D.J.,ATHAGARH(Cuttack) ST/0000018/2014
109	D-CRLA/10156/2025 CRLA/421/2025	STATE OF ODISHA ITIBRATA DAS VS	DEBAKANTA MOHANTY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004445/2024
110	D-CRLMA/9425/2025 CRLMA/46/2025	SRIPATI CHARAN BADAJENA GURUDUTTA LALATENDU SAMAL VS	SURYAKANTA DWIBEDI VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000931/2016
111	D-CRLMC/7848/2025 CRLMC/1381/2025	INDRAJIT BISWAL BINOD KHATEI VS	ALOK KUMAR MOHAPATRA VS	PURIGHAT /270 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000585/2024
112	D-CRLMC/10128/2025 CRLMC/1382/2025	STATE OF ODISHA RAJENDRA NAIK @ JOSAHABANTA NAYAK @ YASABANTA BEHERA VS	ARUN KUMAR BUDHIA VS	LANJIGARH /26 /2020 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000556/2020
113	D-CRLMC/8747/2025 CRLMC/1383/2025	STATE OF ODISHA SAFIKUDDIN AHEMAD VS STATE OF ODISHA	GOPINATH MISHRA VS	KAKATAPUR /149 /2023 J.M.F.C.,NIMAPARA(Puri) GR/0000727/2023

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114	D-CRLMC/9068/2025 CRLMC/1384/2025	GYANARANJAN PRADHAN @ JOGI VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /101 /2021 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000016/2022
115	D-CRLMC/9420/2025 CRLMC/1385/2025	GOURA CHANDRA SATPATHY VS STATE OF ODISHA	ASISH MISHRA VS	MAHILA P.S.(BBSR) /165 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001910/2024
116	D-CRLMC/10088/2025 CRLMC/1386/2025	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /236 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001722/2021
117	D-CRLMC/10115/2025 CRLMC/1387/2025	PARSURAM ROUTRAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// J.M.F.C.(III),CUTTACK(Cuttack) GR/0001209/2002
118	D-CRLMC/10505/2025 CRLMC/1388/2025	SUPRAVA PAUL VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	BALASORE VIGILANCE /30 /2014 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000013/2024
119	D-CRLMC/6086/2025 CRLMC/1389/2025	BISHAL KUMAR CHOUDHURY VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /12 /2020 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000015/2020
120	D-CRLMC/10086/2025 CRLMC/1390/2025	CHINTAMANI NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /7 /1999 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000045/1999
121	D-CRLMC/9981/2025 CRLMC/1391/2025	NARAYAN PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /227 /1988 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000038/1988
122	D-CRLMC/10028/2025 CRLMC/1392/2025	SAILABALA MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /255 /2023 J.M.F.C.,POLSARA(Ganjam) GR/0000253/2023
123	D-CRLMC/6037/2025 CRLMC/1393/2025	BHAGYABRATA DAS VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	BANGRIPOSI /278 /2024 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001038/2024
124	D-CRLMC/10258/2025 CRLMC/1394/2025	MANOJ KUMAR MAHAKUD VS STATE OF ODISHA	TRILOCHAN NANDA VS	TARASINGI /29 /2024 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000083/2024
125	D-CRLMC/10112/2025	TARANI MALLIK	RAKESH KUMAR DAS	BANKI /383 /2024

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	CRLMC/1395/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000535/2024
126	D-CRLMC/10350/2025 CRLMC/1396/2025	SUNIL KARAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /101 /2016 A.D.J.,KODALA(Ganjam) ST/0000147/2020
127	D-CRLMP/10415/2025 CRLMP/458/2025	ARCHANA JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SAHADEV KHUNTA /460 /2024 (//
128	D-CRLMP/10180/2025 CRLMP/459/2025	HEMANTA KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) ICC/0000001/2025
129	D-CRLREV/9862/2025 CRLREV/192/2025	SHUBRANTA BHUSAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	Bamapada (Industrial Area) /213 /2015 C.J.M.,BALASORE(Baleshwar) CT/0002416/2015
130	D-CRLREV/10136/2025 CRLREV/193/2025	D.PREM VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	AMBADOLA /284 /2024 JUVENILE JUSTICE BOARD, RAYAGUDA JJC/0000007/2025
131	D-CRLREV/10135/2025 CRLREV/194/2025	POTNURU SRINIVAS RAO VS MUCHETI RAMESH	RABINDRA NATH PRUSTY VS	//0 DISTRICT AND SESSIONS JUDGE,GAJAPATI CRA/0000015/2024
132	D-FAO/9336/2025 FAO/155/2025	SANJAY KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR EDUCATIONAL TRIBUNAL APPEAL/00000001/2024
133	D-GUAP/13368/2025 GUAP/4/2025	SMITA PUJAPANDA@JANHAVI VS JAGDISH PUJAPANDA	CHINMAYA MOHANTY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000198/2021
134	D-LAA/11043/2025 LAA/15/2025	URMILA SAHOO VS SPL. LAR AND R , RRCS, DHENKANAL,	SURYAKANTA DASH VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LA/0000122/2021
135	D-MACA/10192/2025 MACA/398/2025	PRASANT KUMAR PANGI VS SUSIM KANTI MOHANTY	T.N.MURTY VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000009/2019
136	D-MATA/13620/2025 MATA/143/2025	SIMA @ SEEMA NAIK VS	SUSANTA KUMAR BARAL VS	// JUDGE, FAMILY COURT, JHARSGUDA(Gajapati)

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137	D-MATA/11800/2025 MATA/144/2025	PRAYSON KUMAR PATEL BISWAJIT PRADHAN VS SRADHANJALI PRADHAN	DILIP KUMAR SAHU VS	CP/0000099/2023 // JUDGE,FAMILY COURT,PHULBANI(Kan
138	D-MATA/11457/2025 MATA/145/2025	MANASHI MANJARI DAS VS DEBAKANTA SANDHA	JAYDEEP PAL VS	CP/0000023/2024 // JUDGE FAMILY COURT,PURI(Puri)
139	D-MATA/13753/2025 MATA/146/2025	JANARDAN DEHURY VS LOPAMUDRA PRADHAN	NIHAR RANJAN MOHANTY VS	CP/0000038/2017 // JUDGE FAMILY COURT,CUTTACK(Cutta
140	D-RPFAM/13240/2025 RPFAM/95/2025	MD. ANWAR ANSARI VS UMMUL AKHAIR AKHTARI	PRABHASI NAYAK VS	CP/0000104/2020 // JUDGE, FAMILY COURT, BHADRAK(Bh
141	D-RSA/13500/2025 RSA/173/2025	LATARANI RAY VS ANUPAMA DAS	SAIBRATA RATH VS	Crp/0000231/2022 // DISTRICT & SESSIONS JUDGE,CUTTAC
142	D-RSA/9420/2025 RSA/174/2025	TEJABATI SAHU VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	RFA/0000004/2020 // A.D.J.,PADAMPUR(Bargarh)
143	D-RSA/12886/2025 RSA/175/2025	SARPA SAHOO VS KALDAR SAHOO	DILIP KUMAR SAHU VS	RFA/0000006/2023 // DISTRICT & SESSIONS JUDGE,BOLANG
144	D-RSA/12538/2025 RSA/176/2025	RAJENDRA NARAYAN SAMANT VS KALPANA SAHU	NIROD KUMAR SAHU VS	RFA/0000095/2022 // A.D.J.,TALCHER(Anugul)
145	D-RSA/10057/2025 RSA/177/2025	HARI @ HARIHARA JENA VS NUPURI JENA	TUSAR KUMAR MISHRA VS	RFA/0000026/2015 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
146	D-RVWPET/13108/2025 RVWPET/104/2025	ORISSA STATE CO-OPERATIVE BANK RETIRED EMPLOYEES ASSOCIATION, KHURDA VS UNION OF INDIA	ASOK MOHANTY(SR. ADV.) VS	RFA/0000096/2019 // () //
147	D-TRPCRL/10373/2025 TRPCRL/27/2025	SATYA RANJAN SAHOO VS SUDHA SALONI SAHOO	SAURAV TIBREWAL VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000278/2024

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148	D-WA/12554/2025 WA/699/2025	BIJAY KUMAR SAHU VS STATE OF ODISHA	SOURMYA MISHRA VS	// 0 //
149	D-WA/13497/2025 WA/700/2025	STATE OF ODISHA VS GANESWAR NATH	JATESWAR NAYAK, A.G.A. VS	// 0 //
150	D-WA/13507/2025 WA/701/2025	AJAYA KUMAR SARANGI VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
151	D-WA/13510/2025 WA/702/2025	STATE OF ODISHA VS LAXMIDHAR SAHOO	AISHWARYA DASH, A.S.C. VS	// 0 //
152	D-WP(C)/10160/2025 WP(C)/9704/2025	JWALAMUKHI FILMS, BBSR VS THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, ODISHA	AVIJIT PATNAIK VS	// 0 //
153	D-WP(C)/12960/2025 WP(C)/9705/2025	BHOLESWAR PATRA VS STATE OF ODISHA	MAMATARANI PATRA VS	// 0 //
154	D-WP(C)/8851/2025 WP(C)/9706/2025	ODISHA GRAMYA BANK, KHIREITANGIRI BRANCH, KEONJHAR VS CHAIRMAN-CUM-MANAGING DIRECTOR, ORIENTAL INSURANCE COMPANY LTD., NEW DELHI	AUROVINDA MOHANTY VS	// 0 //
155	D-WP(C)/13267/2025 WP(C)/9707/2025	DURGA SANKAR DASH VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
156	D-WP(C)/13250/2025 WP(C)/9708/2025	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	D-WP(C)/13424/2025 WP(C)/9709/2025	RANJITA MAHUNTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
158	D-WP(C)/13458/2025 WP(C)/9710/2025	SK.BASA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
159	D-WP(C)/11086/2025	KANI JENA	SUBASH CHANDRA PUSPALAKA	//

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	WP(C)/9711/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/13351/2025 WP(C)/9712/2025	DEBASISH DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
161	D-WP(C)/13363/2025 WP(C)/9713/2025	AINUL ALI KHAN VS THE TAHASILDAR CUM MUTATION OFFICER., KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
162	D-WP(C)/12664/2025 WP(C)/9714/2025	NRUSINGHA CHARAN JENA VS THE STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
163	D-WP(C)/13445/2025 WP(C)/9715/2025	SURENDRA ROHIDAS VS THE CHIEF COMMISSIONER , GST , CENTRAL EXCISE AND CUSTOMS , BHUBANESWAR ZONE	SIDHARTH SHANKAR PADHY VS	// 0 //
164	D-WP(C)/11209/2025 WP(C)/9716/2025	SUNITA DALBEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
165	D-WP(C)/13405/2025 WP(C)/9717/2025	BIKRAM KISHORE SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
166	D-WP(C)/13546/2025 WP(C)/9718/2025	SUNITA SAHU VS UNION BANK OF INDIA	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
167	D-WP(C)/13597/2025 WP(C)/9719/2025	BIDYUT PRAVA DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
168	D-WP(C)/12286/2025 WP(C)/9720/2025	BIJAYA KUMAR BARIK VS SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES	SAMVIT MOHANTY VS	// 0 //
169	D-WP(C)/12816/2025 WP(C)/9721/2025	DIPTIREKHA MOHANTY VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
170	D-WP(C)/13671/2025 WP(C)/9722/2025	KABINDRA SEKHAR FAKIR RANJAN DAS VS	PRANAB RANJAN CHHATOI VS	// 0

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171	D-WP(C)/13297/2025 WP(C)/9723/2025	STATE OF ODISHA PRIYABRATA PATTNAIK VS	PRABIN DAS VS	// // 0
172	D-WP(C)/13711/2025 WP(C)/9724/2025	STATE OF ODISHA RANJAN KUMAR JENA VS	SWARUP KUMAR PATNAIK VS	// // 0
173	D-WP(C)/13247/2025 WP(C)/9725/2025	STATE OF ODISHA MANORANJAN MOHANTY VS	AJAY KUMAR TRIPATHY VS	// // 0
174	D-WP(C)/13455/2025 WP(C)/9726/2025	STATE OF ORISSA LINGARAJ MAHANKUDA VS	DEBENDRA KUMAR BEHERA VS	// // 0
175	D-WP(C)/13490/2025 WP(C)/9727/2025	STATE OF ODISHA BAIDYANATH RELIABLE MOTORS, GANJAM VS	SIDHARTHA SANKAR RAY VS	// // 0
176	D-WP(C)/13513/2025 WP(C)/9728/2025	AUTHORISED OFFICER, STATE BANK OF INDIA, STRESSED ASSESTS RECOVERY BRANCH, BBSR DR. RITA RAY VS	SAIBRATA RATH VS	// // 0
177	D-WP(C)/13291/2025 WP(C)/9729/2025	STATE OF ODISHA ROSEMARY GRANIA FAYE HACKMAN VS	SUDHIR KUMAR MALLICK VS	// // 0
178	D-WP(C)/13729/2025 WP(C)/9730/2025	THE STATE OF ODISHA BAPUSRI BIKAS NARAYAN DAS VS	AMIYA KUMAR CHHATOI VS	// // 0
179	D-WP(C)/13364/2025 WP(C)/9731/2025	STATE OF ODISHA ANIMESH SAHOO VS	SAROJA KANTA SAMAL VS	// // 0
180	D-WP(C)/13312/2025 WP(C)/9732/2025	STATE OF ODISHA TANURAM BEHERA VS	SIDHESWAR MALLIK VS	// // 0
181	D-WP(C)/13254/2025 WP(C)/9733/2025	TPWODL, SAMBALPUR MANORAMA PANDA VS	ARJUNA CHARANA BEHERA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/13314/2025 WP(C)/9734/2025	AMIN MOHAMMED VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
183	D-WP(C)/13677/2025 WP(C)/9735/2025	RAMESH KUMAR SAHOO VS THE URBAN COOPERATIVE BANK LTD.,CUTTACK	SIDHANT DWIBEDI VS	// 0 //
184	D-WP(C)/13365/2025 WP(C)/9736/2025	UDAYANATH MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
185	D-WP(C)/13909/2025 WP(C)/9737/2025	KRUSHNA CHANDRA BEHERA VS SUB-COLLECTOR, DHENKANAL	GAGAN BIHARI SINGH VS	// 0 //
186	D-WP(C)/13255/2025 WP(C)/9738/2025	MANAS MOHINI PATI VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
187	D-WP(C)/13382/2025 WP(C)/9739/2025	JAYANTA KUMAR JENA VS SUB-COLLECTOR, KAMAKHYANAGAR	MALAYA KUMAR MISHRA VS	// 0 //
188	D-WP(C)/13905/2025 WP(C)/9740/2025	MITHILA BEHERA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
189	D-WP(C)/13611/2025 WP(C)/9741/2025	MANAS BEHERA VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
190	D-WP(C)/13262/2025 WP(C)/9742/2025	BIDESI NAIK @ BIDESHI NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
191	D-WP(C)/13327/2025 WP(C)/9743/2025	PURAVI PRIYADARSHINI MALLICK VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
192	D-WP(C)/13367/2025 WP(C)/9744/2025	SWARNALATA BRAHMA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
193	D-WP(C)/13652/2025	TRINATH BEHERA	RAJIB LOCHAN PATTANAIAK	//

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	WP(C)/9745/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/13736/2025 WP(C)/9746/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
195	D-WP(C)/13369/2025 WP(C)/9747/2025	EBRAHIM KHAN VS THE TAHASILDAR CUM MUTATION OFFICER , MAHAKALAPARA TAHASIL	LAMBODAR PRADHAN VS	// 0 //
196	D-WP(C)/12927/2025 WP(C)/9748/2025	M/S J M STEEL TRADERS,SUNDARGARH VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
197	D-WP(C)/13654/2025 WP(C)/9749/2025	SURESH DHAKAD VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	// 0 //
198	D-WP(C)/12821/2025 WP(C)/9750/2025	SAROJ KUMAR SAHOO VS COMMISSIONER OF INCOME TAX, IT DEPT, NATIONAL FACELESS, NEW DELHI	KAJAL SAHOO VS	// 0 //
199	D-WP(C)/13245/2025 WP(C)/9751/2025	BISHNU CHARAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
200	D-WP(C)/13607/2025 WP(C)/9752/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	JYOTIMAI PANI VS	// 0 //
201	D-WP(C)/13656/2025 WP(C)/9753/2025	PADMAN NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	// 0 //
202	D-WP(C)/13253/2025 WP(C)/9754/2025	MOHAMMAD ANWAR VS PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	KSHIROD KUMAR SAHOO VS	// 0 //
203	D-WP(C)/13329/2025 WP(C)/9755/2025	BAMADEBA PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
204	D-WP(C)/13290/2025 WP(C)/9756/2025	TULARAM RANA VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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205	D-WP(C)/12252/2025 WP(C)/9757/2025	STATE OF ODISHA SURENDRANATH PANDA VS THE ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	JATINDRA KUMAR MOHAPATRA VS	// // 0 //
206	D-WP(C)/11289/2025 WP(C)/9758/2025	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	CHANDRA KANTA KHATUA VS	// 0 //
207	D-WP(C)/13292/2025 WP(C)/9759/2025	BIGHNA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
208	D-WP(C)/13590/2025 WP(C)/9760/2025	RAJAT KUMAR DUTTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
209	D-WP(C)/12770/2025 WP(C)/9761/2025	RAGHUNATH SAHOO VS UJJIVAN SMALL FINANCE BANK LTD., NEW DELHI	MAHENDRA KUMAR PRADHAN VS	// 0 //
210	D-WP(C)/12385/2025 WP(C)/9762/2025	KALYANI CHHOTRAY VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
211	D-WP(C)/13755/2025 WP(C)/9763/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER, B.M.C, ICOMC TOWER, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //
212	D-WP(C)/13307/2025 WP(C)/9764/2025	ANITA KUMARI DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
213	D-WP(C)/12431/2025 WP(C)/9765/2025	SANDHYARANI LENKA VS COLLECTOR, JAGATSINGHPUR	RAMESH CHANDRA SWAIN VS	// 0 //
214	D-WP(C)/12495/2025 WP(C)/9766/2025	GANESWAR PUHAN VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
215	D-WP(C)/13685/2025 WP(C)/9767/2025	DR. NRUSINGHA CHARAN OJHA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //

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216	D-WP(C)/13756/2025 WP(C)/9768/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	SOUMYAJYOTI BISWAL VS	// 0 //
217	D-WP(C)/11972/2025 WP(C)/9769/2025	PITAMBAR HARIJAN VS THE STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
218	D-WP(C)/10780/2025 WP(C)/9770/2025	REKHA DEVI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
219	D-WP(C)/13550/2025 WP(C)/9771/2025	SOUMYA KANTA MANDAL VS ODISHA STATE BAR COUNCIL, CUTTACK	BIPLABA P.B. BAHALI VS	// 0 //
220	D-WP(C)/13917/2025 WP(C)/9772/2025	LAXMAN MARNDI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
221	D-WP(C)/13901/2025 WP(C)/9773/2025	DEBABRATA BISWAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
222	D-WP(C)/13166/2025 WP(C)/9774/2025	RUBY DASH VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
223	D-WP(C)/13243/2025 WP(C)/9775/2025	TRILOCHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
224	D-WP(C)/13470/2025 WP(C)/9776/2025	M/S. TATA PROJECTS LTD.,KHURDHA VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //
225	D-WP(C)/13449/2025 WP(C)/9777/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
226	D-WP(C)/13358/2025 WP(C)/9778/2025	M/S LTIMINDTREE LTD., BBSR VS RECOVERY OFFICER, EMPLOYEES STATE INSURANCE CORPORATION., BBSR	SATYA SMRUTI MOHANTY VS	// 0 //
227	D-WP(C)/13605/2025	BIRENDRA KUMAR JAISWAL	ARUN KUMAR PATRA	//

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	WP(C)/9779/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/13580/2025 WP(C)/9780/2025	MITHILA NAIK VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //
229	D-WP(C)/13661/2025 WP(C)/9781/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
230	D-WP(C)/13662/2025 WP(C)/9782/2025	ABHIMANYU PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	// 0 //
231	D-WP(C)/13827/2025 WP(C)/9783/2025	RAJ KISHORE SAHOO @ RAJA KISHORE SAHOO VS AKSHAYA KUMAR SAHOO	CHANDRAKANTA NAYAK VS	// 0 //
232	D-WP(C)/12702/2025 WP(C)/9784/2025	A.RAM GOPAL ACHARYA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
233	D-WP(C)/13139/2025 WP(C)/9785/2025	ANANTA CHARAN SAHOO VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
234	D-WP(C)/13209/2025 WP(C)/9786/2025	ASHUTOSH MOHAPATRA VS PUNJAB NATIONAL BANK	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
235	D-WP(C)/13387/2025 WP(C)/9787/2025	SRADHANJALI JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
236	D-WP(C)/12740/2025 WP(C)/9788/2025	TRILOCHAN SABAR VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
237	D-WP(C)/13864/2025 WP(C)/9789/2025	BINODINI SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
238	D-WP(C)/13811/2025 WP(C)/9790/2025	PURUSHOTTAM BEHERA VS	SOUMYA JYOTI BISWAL VS	// 0

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239	D-WP(C)/13073/2025 WP(C)/9791/2025	THE COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION., KHURDA DEBABRATA BENUPANI VS STATE OF ODISHA	DHANANJAYA MUND VS	// // 0 //
240	D-WP(C)/13970/2025 WP(C)/9792/2025	BANKA BIHARI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
241	D-WP(C)/13673/2025 WP(C)/9793/2025	BHAGABAN DAKUA VS STATE OF ODISHA	RAJIB LOCHAN PATTAIAK VS	// 0 //
242	D-WP(C)/13879/2025 WP(C)/9794/2025	DHADESWAR SAHOO VS TAHASILDAR, BALIANTA, KHURDHA	DEBAKANTA MOHANTY VS	// 0 //
243	D-WP(C)/13295/2025 WP(C)/9795/2025	NATABAR MOHANTY VS UNION OF INDIA	ASHIS RANJAN MOHANTY VS	// 0 //
244	D-WP(C)/13813/2025 WP(C)/9796/2025	PURUSHOTTAM BEHERA VS COMMISSIONER, THE BHUBANESWAR MUNICIPAL CORPORATION,BBSR	SOUMYA JYOTI BISWAL VS	// 0 //
245	D-WP(C)/13624/2025 WP(C)/9797/2025	SATYANARAYAN HOTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
246	D-WP(C)/13375/2025 WP(C)/9798/2025	BASUDEB BEHERA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
247	D-WP(C)/9758/2025 WP(C)/9799/2025	SATISH KUMAR ISHWARDAS GAJBHIYE VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
248	D-WP(C)/13708/2025 WP(C)/9800/2025	NARAYAN SWAIN VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
249	D-WP(C)/13844/2025 WP(C)/9801/2025	TANUJA SETHY @ SETHI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //

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250	D-WP(C)/13900/2025 WP(C)/9802/2025	THE MANAGEMENT OF M/S ORISSA SPONG IRON AND STEEL LTD., KEONJHAR VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SOHAN MISHRA VS	// 0 //
251	D-WP(C)/12491/2025 WP(C)/9803/2025	PRAVAT NALINI MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
252	D-WP(C)/13648/2025 WP(C)/9804/2025	BABULA KUSULIA VS COLLECTOR, RAYAGADA	SUSHANTA KUMAR JOSHI VS	// 0 //
253	D-WP(C)/13777/2025 WP(C)/9805/2025	M/S FIREWATTER DISTILLERIES PVT. LTD , RAYAGADA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
254	D-WP(C)/13966/2025 WP(C)/9806/2025	SUMATI SAHOO VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
255	D-WP(C)/11376/2025 WP(C)/9807/2025	REKHA MANJARI MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
256	D-WP(C)/13638/2025 WP(C)/9808/2025	DR. BISWARANJAN ROUSTRAY VS STATE OF ORISSA	JAYADEBA BEHERA VS	// 0 //
257	D-WP(C)/12682/2025 WP(C)/9809/2025	AMARENDRA PATTANAYAK VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
258	D-WP(C)/13408/2025 WP(C)/9810/2025	RAMACHANDRA TRIPATHY VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
259	D-WP(C)/10031/2025 WP(C)/9811/2025	DR.NARAYAN SAHOO VS UNION OF INDIA	ASHWINI KUMAR DAS VS	// 0 //
260	D-WP(C)/13600/2025 WP(C)/9812/2025	SAUDAMINI THANAPATI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
261	D-WP(C)/13922/2025	CHINARI JHULI SUBUDHI @ C.H JHULI SUBUDHI	KISHORE KUMAR MISHRA	//

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	WP(C)/9813/2025	VS CHIEF EXECUTIVE OFFICER, TPSODL, BBSR	VS	0 //
262	D-WP(C)/11451/2025 WP(C)/9814/2025	BIBEKANANDA PANDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
263	D-WP(C)/11949/2025 WP(C)/9815/2025	HIMANSUBHUSAN SAHOO VS UNION OF INDIA	RASHMI KANTA ACHARYA VS	// 0 //
264	D-WP(C)/13608/2025 WP(C)/9816/2025	PRAKASH KUMAR SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
265	D-WP(C)/13672/2025 WP(C)/9817/2025	LAXMI DEVI BARIK VS STATE OF ODISHA	BIJAY JENA VS	// 0 //
266	D-WP(C)/12293/2025 WP(C)/9818/2025	SANJUKTA DAS VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
267	D-WP(C)/14042/2025 WP(C)/9819/2025	ST.XAVIER HIGH SCHOOL, SATYANAGAR, BBSR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
268	D-WP(C)/13639/2025 WP(C)/9820/2025	BASANTA KUMAR BISWAL VS UNION OF INDIA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
269	D-WP(C)/13910/2025 WP(C)/9821/2025	BARUN KUMAR SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
270	D-WP(C)/13674/2025 WP(C)/9822/2025	MAGUNI SWAIN VS THE COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
271	D-WP(C)/13720/2025 WP(C)/9823/2025	BISWAJIT NAYAK VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
272	D-WP(C)/13737/2025 WP(C)/9824/2025	BHARATI BAG VS	AJIT KUMAR MOHANTY VS	// 0

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273	D-WP(C)/13908/2025 WP(C)/9825/2025	UNION OF INDIA SATYABAN SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // 0 //
274	D-WP(C)/13678/2025 WP(C)/9826/2025	M/S. MAITREE AUTO CARE, JAGATSINGHPUR VS COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
275	D-WP(C)/13923/2025 WP(C)/9827/2025	KAMAL KUMAR KAPUR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
276	D-WP(C)/12861/2025 WP(C)/9828/2025	DURGABATI BEHERA VS THE TAHASILDAR, DARPAN, JAJPUR	SAMAYA KUMAR RAY VS	// 0 //
277	D-WP(C)/13870/2025 WP(C)/9829/2025	HARI MAJHI VS STATE OF ODISHA	SARADA DASH VS	// 0 //
278	D-WP(C)/13749/2025 WP(C)/9830/2025	GYANENDRA SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
279	D-WP(C)/13874/2025 WP(C)/9831/2025	SURYAMANI PAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
280	D-WP(C)/14035/2025 WP(C)/9832/2025	SHEIKH BABU VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
281	D-WP(C)/13867/2025 WP(C)/9833/2025	MALAYA KUMAR RANA VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
282	D-WP(C)/14070/2025 WP(C)/9834/2025	SANGRAM KESHARI PRUSTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
283	D-WP(C)/14107/2025 WP(C)/9835/2025	DIOCESE OF SAMBALPUR, CHURCH OF NORTH INDIA, BOLANGIR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //

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284	D-WP(C)/13763/2025 WP(C)/9836/2025	PURNA CHANDRA DASH VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// () //
285	D-WP(C)/13318/2025 WP(C)/9837/2025	BASANTI ROUT VS STATE OF ODISHA	SAMIR RANJAN DAS VS	// () //
286	D-WP(C)/13612/2025 WP(C)/9838/2025	MANORANJAN MISHRA VS RASMIREKHA MISHRA	PRANAB RANJAN CHHATOI VS	// () //
287	D-WP(C)/13799/2025 WP(C)/9839/2025	PITABAS MALLIK VS STATE OF ODISHA	NIHAL RATH VS	// () //
288	D-WP(C)/13890/2025 WP(C)/9840/2025	NIRANJAN OJHA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	SATYABRATA DASH VS	// () //
289	D-WPCRL/10529/2025 WPCRL/34/2025	SANJIT KUMAR CHOUDHURY VS STATE OF ODISHA	DEVASHIS PANDA VS	TALABANIA /23 /2025 () //
290	D-ABLAPL/7852/2025 ABLAPL/3954/2025	SATYARANJAN BARIK @ ASHOK BARIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /819 /2024 () //
291	D-ABLAPL/8104/2025 ABLAPL/3955/2025	SATYARANJAN BARIK @ ASHOK BARIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /775 /2024 () //
292	D-ABLAPL/10172/2025 ABLAPL/3956/2025	SK. WASIM EKRAM @ SK. GUDDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //
293	D-ABLAPL/8277/2025 ABLAPL/3957/2025	JUGAL KISHOR DAS @ JUGAL KISHORE DAS VS STATE OF ODISHA	SIDHARTH MISHRA VS	MARKAT NAGAR /163 /2022 () //
294	D-ABLAPL/10173/2025 ABLAPL/3958/2025	SK. WASIM EKRAM @ SK. GUDDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 () //
295	D-ABLAPL/10106/2025	SUCHITRA JENA	SAPAN KUMAR LENKA	CRRI /71 /2025

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	ABLAPL/3959/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/10197/2025 ABLAPL/3960/2025	SAMIR SUNDARAY @ SAMEER SUNDARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /110 /2025 () //
297	D-ABLAPL/10199/2025 ABLAPL/3961/2025	RANJAN KUMAR NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /143 /2025 () //
298	D-ABLAPL/10203/2025 ABLAPL/3962/2025	ABHIRAM DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /120 /2023 () //
299	D-ABLAPL/10200/2025 ABLAPL/3963/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
300	D-ABLAPL/10204/2025 ABLAPL/3964/2025	BIKASH RANSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /117 /2025 () //
301	D-ABLAPL/10210/2025 ABLAPL/3965/2025	SARIF KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /117 /2025 () //
302	D-ABLAPL/10211/2025 ABLAPL/3966/2025	BISWORANJAN BALABANTARAY @ PAPU BALABANTARAY VS STATE OF ODISHA	DEBASHREE PARIDA VS	DELANGA /115 /2025 () //
303	D-ABLAPL/10219/2025 ABLAPL/3967/2025	PRASANTA MAHANTA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADSAHI /110 /2025 () //
304	D-ABLAPL/10222/2025 ABLAPL/3968/2025	SAKILUDDIN AHMED VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
305	D-ABLAPL/7644/2025 ABLAPL/3969/2025	SRIDHAR DAS VS STATE OF ODISHA	TRILOCHAN RATH VS	NIALI /85 /2025 () //
306	D-ABLAPL/10237/2025 ABLAPL/3970/2025	RAJENDRA PRASAD KHUNTIA VS	SOUBHAGYA KUMAR DASH VS	JAGATPUR /205 /2025 ()

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307	D-ABLAPL/10118/2025 ABLAPL/3971/2025	STATE OF ODISHA ROHITA ROUT VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// HEMGIR /90 /2025 () //
308	D-ABLAPL/10238/2025 ABLAPL/3972/2025	SEK RIAJUDIN @ SK.RIYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /132 /2025 () //
309	D-ABLAPL/10239/2025 ABLAPL/3973/2025	SAGAR @ RANAJIT MOHANTY VS STATE OF ODISHA	RAMAKANTA PANDA VS	SAHADEV KHUNTA /104 /2025 () //
310	D-ABLAPL/10224/2025 ABLAPL/3974/2025	BIMAL KUMAR KHATUA @ BIMAL KU. KHATUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /133 /2025 () //
311	D-ABLAPL/10240/2025 ABLAPL/3975/2025	SK. RAHEMAT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ATHGARH /71 /2025 () //
312	D-ABLAPL/10226/2025 ABLAPL/3976/2025	SK. SAEBA @ SK. RAFID @ SEKH SAHEB VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 () //
313	D-ABLAPL/10242/2025 ABLAPL/3977/2025	JALI @ JALLI GHOSH VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHADRAK TOWN /179 /2025 () //
314	D-ABLAPL/10227/2025 ABLAPL/3978/2025	SAMSURA BEGUM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PIPLI /123 /2025 () //
315	D-ABLAPL/10228/2025 ABLAPL/3979/2025	SK. YUNUS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
316	D-ABLAPL/10229/2025 ABLAPL/3980/2025	MAMATA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /355 /2024 () //
317	D-ABLAPL/10230/2025 ABLAPL/3981/2025	NRUSIGH BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /61 /2025 () //

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318	D-ABLAPL/9051/2025 ABLAPL/3982/2025	RANGA @ JASBANT PALTASINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	R.UDAYAGIRI /164 /2024 () //
319	D-ABLAPL/9514/2025 ABLAPL/3983/2025	KUNA @ UMAKANTA BEHERA VS STATE OF ODISHA	SATYAJIT DAS VS	CUTTACK SADAR /190 /2025 () //
320	D-ABLAPL/10170/2025 ABLAPL/3984/2025	TARUN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /54 /2025 () //
321	D-ABLAPL/8888/2025 ABLAPL/3985/2025	RAJU @ RAJENDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /81 /2025 () //
322	D-ABLAPL/10234/2025 ABLAPL/3986/2025	RAJENDRA PRASAD KHUNTIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JAGATPUR /206 /2025 () //
323	D-ABLAPL/10032/2025 ABLAPL/3987/2025	RAJESH KUMAR DALAI @ MANGULI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BRAMHA BARADA /45 /2025 () //
324	D-ABLAPL/10235/2025 ABLAPL/3988/2025	RASANANDA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /288 /2024 () //
325	D-ABLAPL/10448/2025 ABLAPL/3989/2025	BIPLAB MAHAPATRA @ BIPLAB MOHAPATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	ANGUL TOWN /1335 /2020 () //
326	D-ABLAPL/10245/2025 ABLAPL/3990/2025	NABAJIT MUDULI @ FUKUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /90 /2025 () //
327	D-ABLAPL/10166/2025 ABLAPL/3991/2025	AKASH KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /60 /2025 () //
328	D-ABLAPL/10295/2025 ABLAPL/3992/2025	JIBAN SATPATHY @ AVIJIT SATAPATHY VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	PURI SADAR /122 /2025 () //
329	D-ABLAPL/10300/2025	SACHIKANTA BISWAL	RAMAKANTA PRADHAN	PIPLI /150 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3993/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/10302/2025 ABLAPL/3994/2025	JAYADEV DEHURI @ JAYADEB DEHURI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /191 /2025 () //
331	D-ABLAPL/9236/2025 ABLAPL/3995/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR ACHARYA VS	BADAGODA P.S. /267 /2021 () //
332	D-ABLAPL/10039/2025 ABLAPL/3996/2025	GANESH BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHAIRA /77 /2025 () //
333	D-ABLAPL/10050/2025 ABLAPL/3997/2025	SARATA BERIHA VS STATE OF ODISHA	GHANASHYAM DASH VS	// () //
334	D-ABLAPL/10276/2025 ABLAPL/3998/2025	GOURANGA JENA @ GOURAHARI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /101 /2025 () //
335	D-ABLAPL/10081/2025 ABLAPL/3999/2025	MIR GULAM MURTAZA @ JADU @ MIR MRUTUJA VS UNION OF INDIA	SATYABRATA DASH VS	//0 S.D.J.M.,BALASORE(Baleshwar) 2(C)CC/0000008/2025
336	D-ABLAPL/10290/2025 ABLAPL/4000/2025	SUMIT KERKETTA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	//0 () //
337	D-ABLAPL/10292/2025 ABLAPL/4001/2025	NIRANJAN GOUDA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	//0 () //
338	D-ABLAPL/10294/2025 ABLAPL/4002/2025	MANMATH TRIPATHY VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /50 /2025 () //
339	D-ABLAPL/10125/2025 ABLAPL/4003/2025	BISWO RANJAN PALEI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	INDUSTRIAL ESTATE PS /74 /2025 () //
340	D-ABLAPL/10272/2025 ABLAPL/4004/2025	DAYANIDHI @ PAPI SETHY VS	SHIBANI SHANKAR PRADHAN VS	TIRTOL /134 /2025 ()

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CASES REGISTERED REPORT AS ON :07/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/10501/2025 ABLAPL/4005/2025	STATE OF ODISHA JAGANNATH BEHERA VS	TAPAS KUMAR JENA VS	// NIKIRAI /121 /2025 ()
342	D-ABLAPL/9436/2025 ABLAPL/4006/2025	STATE OF ODISHA GYANA RANJAN ROUT VS	ACHYUTA PRIYADARSAN MISHRA VS	// BALIKUDA /99 /2025 ()
343	D-ABLAPL/10432/2025 ABLAPL/4007/2025	STATE OF ODISHA AJIT KUMAR PRADHAN @ AJIT PRADHAN @ AJU VS STATE OF ODISHA	DEVASHIS PANDA VS	// KHURDA SADAR /88 /2025 () //